

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 129 OF 2015 &
IA NO. 206 OF 2015**

Dated: 18th August, 2017

In the matter of:

DCM Shriram Ltd.

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **18-09-2017.**

PPS/Court Master

tpd